GENERAL CIRCULAR NO. 1/2008

No. 5/1/2008-CL-V Government of India Ministry of Corporate Affairs.

> 5th Floor, 'A' Wing, Shastri Bhavan, Dr. R. P. Road, New Delhi-110001 Dated: 17.1.2008

To

All RDs All ROCs

Sir,

SUBJECT:-

CIRCULATION OF NOTIFICATION

I am directed to forward herewith a copy of the following Notifications published in the Gazette of India for your information and necessary action.

SI. No	Notification No	Date of publication	Subject
1.	S.O2218 (E)	28 th December, 2007	Rescinding of Notification S.O3879 (E) dated 22.12.1962 in respect of Companies Licensed under section 25 of the Companies Act, 1956
2.	S.O2219 (E	28 th December, 2007	Amendment to Notification No. S.O 1578 (E) dated 1.7.1961 in respect of Companies Licensed under section 25 of the Companies Act, 1956

Please acknowledge the receipt

Encl: As above.

Yours faithfully,

(M. S. Pachouri) Asstt. Director (Inspn.)

A the training that

Phone: 23387263

F.No.5/1/2008-C.L.-V

Copy of the Circular forwarded for information to:-

- 1. PS to Minister, Corporate Affairs
- 2. Sr PPS to Secretary (Min. of Corporate Affairs)
- 3. **PS** to **JS** (**K**)
- 4. PS to JS (M)
- 5. All other Officers and Sections in the Ministry
- 6. MCA News Letter (Dir. SC)
- 7. All Official Liquidators
- 8. The Secretary, CLB
- 9. Director (SC), Web-Master MCA-21 Cell with the request to place the Notification/General Circular on Ministry's Website.
- 10. The Secretary, MRTP Commission, New Delhi
- 11. The DGIR, New Delhi.
- 12. Department of Economic Affairs North Block, New Delhi (Shri Shashank Saksena, Joint Director, Investment Division.
- 13. Department of Economic Affairs (Banking Division), "Jeevan Deep" Parliament Street. New Delhi.
- 14. RBI, Central Office, Mumbai.
- 15. Department of Industrial Policy & Promotion (IP Section) Udyog Bhavan, New Delhi.
- 16. SEBI, Plot No.C4-A, G-Block, Bandra Kurla Complex, Bandra(East), Mumbai-400051
- 17. Director, Commercial Office of CAG of India, 10-B S Zafar Marg, New Delhi.
- 18. Standing Conference of Public Enterprises, Scope Complex, 7 Lodhi Road Complex, New Delhi.
- 19. Director, Indian Investment Centre, Deptt of Economic Affairs, Jeevan Vihar, Sansad Marg, New Delhi.

- 20. All Chambers of Commerce & Industry.
- 21. Editors, Journals of ICAI, ICWAI, ICSI.
- 22. Editor, Upabhokta Jagaran, Department of Consumer Affairs and Consumer Distribution System, Krishi Bhavan, New Delhi-110001.
- 23. Editor, Corporate Counter, C-163, Shastri Nagar, Jodhpur-342003.
- 24. Editor, Bombay Chartered Accountants Society, Church Gate Mansion, A-Road, Church Gate, Mumbai-400020.
- 25. Institute of Corporate Director of India, 38-Ist Floor, Jaora Compound, Jethwa Chambers, Indore 452001 (M.P.)
- 26. Guard File.
- 27. Spare Copies-10
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(M. S. Rachouri) Asstt. Director (Inspn.)